

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 279 of 2014

Dated : 2nd December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**M/s Dayal Steel Ltd.
Versus**

....Appellant(s)

**Jharkhand State Electricity Regulatory
Commission & Anr.**

..Respondent (s)

Counsel for the Appellant (s) : Mr. Sanjay Kumar Dubey
Mr. Krishna Kant Dubey

ORDER

Admit. Issue notice. Mr. M.G. Ramachandran, the learned counsel takes notice on behalf of Respondent No. 2. Notice to be issued to the other Respondents returnable on 06.01.2015. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **06.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/js